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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 13839/2023**

PREMAKUMARI

..... Petitioner

Through: Mr. Subhash Chandran and Ms.
Krishna L.R., Advocates.

versus

UNION OF INDIA & ANR

..... Respondents

Through: Mr. Pavan Narang, SPC with Mr.
Shaurya Rai, GP and Mr. Himanshu
Sethi, Ms. Aishwarya Chhabra,
Advocates.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

19.10.2023

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CM APPL. 54647/2023 (Exemption)

Allowed, subject to all just exceptions.

W.P.(C) 13839/2023

1. The Petitioner has approached this Court for a direction to the Respondents to permit the Petitioner to travel to Yemen despite the travel ban for Indian nationals to travel to Yemen.
2. The facts of the case reveal that the Petitioner is the mother of one Nimisha Priya, who has been sentenced to death in Yemen. The Petitioner had approached this Court earlier for a direction to the Respondents to facilitate diplomatic intervention as well as negotiations with the family of the victim on behalf of Nimisha Priya to save her life.



3. This Court on 15.03.2022 in W.P.(C) 4296/2022, has passed the following directions:-

“5. The respondent has in all fairness expressed its commitment to pursue a legal remedy that may be available in this regard. Accordingly, the concerned Ministry is requested to explore and pursue the remedy of a further appeal against the order of conviction.

6. The Court further requests the Ministry of External Affairs to communicate to the concerned Consular to take appropriate measures to facilitate the travel of the petitioner as well as to provide interpreters if so required. ”

4. It is stated that the only way to save her daughter from the gallows is to negotiate with the family of the deceased by paying blood money for which purpose she has to travel to Yemen.

5. It is stated that due to travel ban, the Petitioner is unable to travel to Yemen.

6. Mr. Pavan Narang, learned Counsel for Union of India, prays for some time to take instructions and file the Status Report. Let Status Report be filed within two weeks from today.

7. List on 16.11.2023.

SUBRAMONIUM PRASAD, J

OCTOBER 19, 2023

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